

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/407/2018
PETITION NUMBER : CP/39/IB/2018
NAME OF THE PETITIONER(S) : Patnam Minerals & Metals
NAME OF THE RESPONDENTS : Vasudevan (RP) (In the matter of Tiffins Barytes
Asbesteos & Paints ltd)
UNDER SECTION : Rule 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

AVINASH K.R.

Counsel for Applicant

K. MOORTHY

Counsel for RP

VASUDEVAN

RP

ORDER

Counsels for both the parties present. Counsel for the RP has submitted that in case the Applicant is willing to provide further documents, and based on the same the claim will be reconsidered on merits. In the light of the submission of the Counsel for the RP, the Applicant is directed to provide further available documents to the RP for the purpose of deciding the claim. The process has to be completed on or before 27.09.2018. Accordingly, the Application stands **disposed of**.

MS

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)